

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)  
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 98/2023

Dated:- 20<sup>th</sup> December, 2023

Pursuant to the Transfer & Posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the following Committees for South District are hereby reconstituted with immediate effect:-

I. DISTRICT SUB COMMITTEE

1. Pr. District & Sessions Judge (South) - Chairperson
  2. Judge In-Charge (Mediation), Saket Courts Complex, New Delhi. -Ex-Officio Member
  3. Chairperson, Building Maintenance Committee -Ex-Officio Member
  4. Chairperson, District Court Computer Committee -Ex-Officio Member
  5. Administrative Civil Judge (South) -Ex-Officio Member
  6. Sh. Dharmender Arya, Advocate, Enrollment No.D/709/1986 - Member
  7. Sh. Dharmender Kumar, Advcoate Enrollment No. D/314/1992 - Member
  8. Chairperson, Arrears Committee Co-opted -Ex-Officio Member
  9. Officer In-Charge (Computer) Co-opted -Ex-Officio Member
- (The Committee shall monitor the performance of the Courts of the South District in achieving a 'Five Plus Zero' Pendency in order to monitor quality, timelines and efficacy of judicial decision-making).

II. ARREARS COMMITTEE

1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) - Chairperson
2. Sh. Pritam Singh, Judge, Family Court, (South) -Ex-Officio Member
3. Sh. Sharad Gupta, Addl. Sessions Judge (POCSO) (South) - Member
4. Sh. Navjeet Budhiraja, Addl. Sessions Judge (South) - Member
5. Chief Metropolitan Magistrate (South) -Ex-Officio Member
6. Senior Civil Judge (South) -Ex-Officio Member

III. BUDGET ESTIMATES COMMITTEE

1. Sh. Sandeep Yadav, District Judge (Commercial)(South) - Chairperson
2. Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial)(South) - Member
3. Sh. Krishna Sah, Asstt. Account Officer (South) - Member

IV. CRIMINAL INJURIES COMPENSATION BOARD

1. Pr. District & Sessions Judge (South) - Chairperson
2. District Magistrate/Deputy Commissioner South -Ex-Officio Member
3. Deputy Commissioner of Police (South) -Ex-Officio Member
4. Civil Surgeon or the Chief Medical Officer of South District -Ex-Officio Member
5. Secretary, District Legal Services Authority (South) -Ex-Officio Member

V. COMMITTEE FOR CENTRALIZED REGISTRY FOR FILING CHALLANS,  
CHARGESHEET AND OTHER DOCUMENTS FILED BY THE POLICE

1. Chief Metropolitan Magistrate (South) - Chairperson
2. Addl. Chief Metropolitan Magistrate (South) - Member
3. Ms. Kanika Agarwal, Civil Judge (South) - Member
4. Sh. Sankalp Kapoor, Metropolitan Magistrate (South) - Member

**VI. COMMITTEE TO GET RANDOM INSPECTION DONE TO CHECK WHETHER THE PERSONS ACTING AS OATH COMMISSIONERS AT SAKET COURTS ARE DULY AUTHORIZED OR NOT.**

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|--|---------------|
| 1. Sh. Sudesh Kumar, Presiding Officer (MACT)(South) | - Chairperson |
| 2. Chief Metropolitan Magistrate (South)             | - Member      |
| 3. Administrative Civil Judge (South)                | - Member      |

**VII. COMMITTEE FOR SUGGESTIONS FOR IMPLEMENTATION AND FOLLOW UP ACTION WHEREVER REQUIRED IN VIEW OF THE RESOLUTIONS ADOPTED IN THE CHIEF JUSTICE CONFERENCE HELD ON 22<sup>nd</sup> AND 23<sup>rd</sup> APRIL, 2016.**

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|---|-------------------------|
| 1. Officer In-Charge (Arrears Committee)              | -Ex-Officio Chairperson |
| 2. Officer In-Charge (Building Maintenance Committee) | -Ex-Officio Member      |
| 3. Officer In-Charge (Judl.-I)                        | -Ex-Officio Member      |
| 4. Judge In-Charge (Mediation)                        | -Ex-Officio Member      |
| 5. Officer In-Charge (Computers)                      | -Ex-Officio Member      |

**VIII. DIGITIZATION OF COURT RECORDS OF SOUTH DISTRICT**

- |  |              |
|--|--------------|
| 1. Sh. Sharad Gupta, Addl. Sessions Judge (POCSO)(South) | -Chairperson |
| 2. Sh. Vishal Pahuja, Addl. Session Judge (FTC)(South)   | - Member     |
| 3. Administrative Civil Judge (South)                    | - Member     |

**IX. DISTRICT VICTIMS COMPENSATION COMMITTEE**

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|--|---------------|
| 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial)(South) | - Chairperson |
| 2. Sh. Gurbhej Singh Guraya, Chief Public Prosecutor (South)   | - Member      |
| 3. Ms. Jyoti Maheswari, Secretary, DLSA (South)                | - Convener    |

**X. LAWYERS' CHAMBERS MONITORING COMMITTEE**

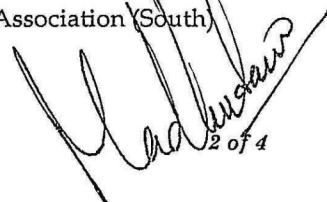
- |   |                     |
|---|---------------------|
| 1. Sh. Paramjit Singh, Principal Judge (Family Court)(South)        | - Chairperson       |
| 2. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South)   | -Member             |
| 3. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South-East)       | - Member            |
| 4. Sh. Lovleen, Addl. Sessions Judge (South-East)                   | - Member            |
| 5. Administrative Civil Judge (South)                               | - Ex-officio Member |
| 6. Administrative Civil Judge (South-East)                          | - Ex-officio Member |
| 7. Sh. Vinod Sharma, President, Saket Bar Association               | - Ex-officio Member |
| 8. Sh. Vipin Choudhary, Secretary, Saket Bar Association            | - Ex-officio Member |
| 9. Sh. Mohd. Amzad, Executive Engineer (Civil), PWD                 | - Ex-officio Member |
| 10. Sh. Dharmender Kumar, Executive Engineer (Electrical), PWD      | - Ex-officio Member |
| 11. Sh. Suresh Chand Verma, ACP Court Security                      | - Ex-officio Member |
| 12. Sh. Subodh Solanki, Station House Officer, Police Station Saket | - Ex-officio Member |

**XI. PURCHASE COMMITTEE**

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|--|---------------|
| 1. Sh. Lokesh Kumar Sharma, District Judge (Commercial)(South) | - Chairperson |
| 2. Sh. Vishal Pahuja, Addl. Session Judge (FTC)(South)         | - Member      |
| 3. Administrative Civil Judge (South)                          | - Member      |
| 4. Sh. Krishna Sah, Asstt. Account Officer (South)             | - Member      |
| 5. Nominee of Finance Deptt. of GNCTD (as per norms)           | - Member      |

**XII. PREVENTION OF SEXUAL HARASSMENT COMMITTEE**

- |   |                      |
|---|----------------------|
| 1. Ms. Manisha Khurana Kakkar, Addl. Sessions Judge (FTC) (South)   | - Chairperson        |
| 2. Senior Civil Judge (South)   | - Member             |
| 3. Ms. Deeksha Madan, Metropolitan Magistrate (Mahila Court)(South)   | - Member             |
| 4. Ms. Promila Kapoor, Advocate   | - Independent Member |
| 5. Ms. Laxmi, Sr. Judicial Assistant, Branch In-Charge (Bail & Filing)(South)   | - Member             |
| 6. Sh. Yazvinder Singh, Judicial Assistant (Computer Branch)<br>(Joint Secretary, District & Sessions Courts Employees Welfare Association (South)) | - Member             |

  
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### XIII. STAFF TRAINING

1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) - Chairperson
2. Sh. Ravindra Kumar Pandey, Addl. Sessions Judge (South) - Member
3. Ms. Swayam Siddha Tripathi, Civil Judge (South) - Member

### XIV. STAFF GRIEVANCE REDRESSAL COMMITTEE:-

1. Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial)(South) -Chairperson
2. Sh. Lalit Kumar, Judge In-Charge (Mediation)/OIC (Security) -Member
3. Sh. Lokesh Kumar Sharma, District Judge (Commercial)/OIC (Admn.I) -Member
4. Dr. Sugandha Aggarwal, Addl. Sessions Judge (SC- RC) (South)/OIC (Admn.II) -Member
5. Sh. Vishal Pahuja, Addl. Sessions Judge (FTC)(South)/OIC (Admn.-III) -Member
6. Administrative Civil Judge (South) -Member
7. Joint Secretary, (South District), District & Sessions Courts Employees Welfare Association Ex-officio Member

### XV. UNDER TRIAL REVIEW COMMITTEE

1. Pr. District & Sessions Judge (South) - Chairperson
2. Superintendent, Central Jail, Tihar -Ex-Officio Member
3. District Magistrate (South) -Ex-Officio Member
4. Deputy Commissioner of Police (South) -Ex-Officio Member
5. Secretary, District Legal Services Authority (South) -Ex-Officio Member

### XVI. VIGILANCE COMMITTEE

1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge (POCSO)(South) - Chairperson
2. Sh. Purshotam Pathak, Addl. Sessions Judge (South) - Member
3. Sh. Deepak Vats, Addl. Sr. Civil Judge (South) - Member

### XVII. COMMITTEE FOR WEEDING-OUT OF RECORDS

1. Sh. Rajeev Bansal, District Judge (Commercial Court)(Digital)(South) -Chairperson
2. Sh. Sudesh Kumar-II, PO, MACT (South) - Member
3. Sh. Purshotam Pathak, Addl. Sessions Judge (South) - Member
4. Sh. Navjeet Budhiraja, Addl. Sessions Judge (South) - Member
5. Sh. Ashish Kumar Meena, Metropolitan Magistrate (South) - Member

### Notes:-

1. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South).
2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the District & Sessions Judge (South).
3. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only by the undersigned.
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South) by the end of the first week of the following month.
5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.

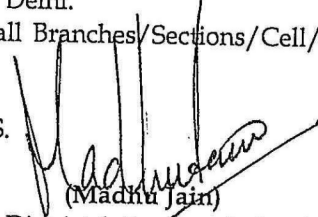
(Madhu Gana)  
Principal District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi

37698 - 37798

No. \_\_\_\_\_/Pr. D&SJ(South)/Saket/ND/2023 Dated:- 22/12/2023

Copy to:-

1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
3. The Principal Judge (Family Court), South, Saket Court Complex, New Delhi.
4. The Principal Judge (Family Court), South-East, Saket Court Complex, New Delhi.
5. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service of South District posted at Saket Courts Complex, New Delhi and the concerned officials.
6. The Judge(s) Family Court, South District, Saket Court Complex, New Delhi.
7. All the concerned Officers.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. [www.ecourts.gov.in/south](http://www.ecourts.gov.in/south) & south-east delhi.
9. The Public Relation Officer, Saket Court Complex, New Delhi.
10. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
11. For uploading on LAYERS.
- ✓ 12. For uploading on Centralized Website through LAYERS.
13. Guard File.

  
(Madhu Jain)

Principal District & Sessions Judge (South)  
District Courts Complex, Saket, New Delhi

